

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

215. C.P. (IB)/94(MB)2023

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON **08.09.2023**.

NAME OF THE PARTIES: Bank of Maharashtra

VS

Ramchandra Sattu Kamle

SECTION : Sec 95(1) of IBC 2016

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Presence: None Present

**ORDER**

It has been brought to our attention that the Hon'ble Supreme Court has given direction to the Resolution professional, not proceed to file the report. In view of thereof, the matter is adjourned sine die.

Sd/-  
MADHU SINHA  
Member(Technical)

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Sd/-  
REETA KOHLI  
Member(Judicial)